

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/204/7/ AMR/2019	Admitted	7 Of IBC	PP Bafna Ventures Pvt Ltd Vs KVR Industries Pvt Ltd
	IA(IBC)/203/2023	60(5) of IBC	Mr. Praful Bafna Vs. Mr. Malliga Madhusudhana Reddy, RP & another (in the matter of M/s KVR Industries Private Limited)
	IA(IBC)/172/2023	60(5) of IBC	P.P. Bafna Ventures Private Limited Vs. Mr. Maligi Madhusudhana Reddy, RP of KVR Industries Private Limited and Ms. Harika Vummidi
	Inv. P.(IBC)/2/2023	60(5) of IBC	P.P. Bafna Ventures Pvt Ltd Vs. Mr. Maligi Madhusudhana Reddy, RP & CoC
	IA(IBC)/127/2023	66 of IBC	Maligi Madhusudhana Reddy, RP Vs. Venkat Rao Kotha & another Suspended Directors of M/s KVR Industries Private Limited
	IA(IBC)/165/2023	Sec. 30(6) & 31(1) of IBC, 2016	Mr. Malliga Madhusudhana Reddy, RP of KVR Industries Private Limited
	IA(IBC)/105/2022	60(5) of IBC	PP Bafna Ventures Private Limited Vs. KVR Industries Private Limited and another (i.e. IRP)
	IA(IBC)/64/2022	60(5)	Kotha Venkata Rao (Ex directr of KVR Industries Pvt Ltd.) Vs. Purushottam Behera & 2 others (in the matter of PP Bafna Ventures Private Lintied Vs. KVR Industries Limited)

**ORDER**

**IA (IBC)/203/2023:**

**Present:** Ms. Anitha Krishna Murthy, Proxy Counsel for the Applicant.

Mr. Harsha Chowdary, Ld. Counsel for R1.

Mr. Y. Suryanarayana, Ld. Counsel for R2.

Mr. M. Madhusudhan Reddy, Ld. RP.

Written submissions of Applicant and R2 filed. Written submission of R1 not filed in e-portal. For filing written submission of R1 in e-portal, list the matter on 06.08.2024.

Sd/-

Sd/-

**IA (IBC)/172/2023:****Present:** Ms. Anitha Krishna Murthy, Proxy Counsel for the Applicant.

Mr. Harsha Chowdary, Ld. Counsel for R1.

Mr. M M Viswaraj, Ld. Counsel for R2.

Mr. M. Madhusudhan Reddy, Ld. RP.

Written submissions of Applicant filed. Written submission of R1 not filed in e-portal. Written submissions of R2 not filed. For filing written submissions of R1 and R2, list the matter on 06.08.2024.

**Inv. P. (IBC)/2/2023:****Present:** Ms. Anitha Krishna Murthy, Proxy Counsel for the Applicant.

Mr. Harsha Chowdary, Ld. Counsel for R1.

Mr. Y. Suryanarayana, Ld. Counsel for R2.

Mr. M. Madhusudhan Reddy, Ld. RP.

Written submissions of Applicant and R2 filed. Written submission of R1 not filed in e-portal. For filing written submission of R1 in e-portal, list the matter on 06.08.2024.

**IA (IBC)/127/2023:****Present:** Mr. Harsha Chowdary, Ld. Counsel for the Applicant.

Mr. M. Madhusudhan Reddy, Ld. RP.

Pleadings are completed. For hearing, list the matter on 06.08.2024.

**IA (IBC)/165/2023:****Present:** Mr. Harsha Chowdary, Ld. Counsel for the Applicant.

Mr. M. Madhusudhan Reddy, Ld. RP.

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Written submissions not filed. For filing written submissions, list the matter on 06.08.2024.

**IA (IBC)/105/2022:**

**Present:** Mr. Harsha Chowdary, Ld. Counsel for the Applicant.

Mr. M. Madhusudhan Reddy, RP.

Written submissions of the Applicant filed. Written submissions of the Respondent not filed in e-portal. For filing written submissions of the Respondent in e-portal, list the matter on 06.08.2024.

**IA (IBC)/64/2022:**

**Present:** Ms. Anitha Krishna Murthy, Proxy counsel for R2.

Physical copies of written submissions of the Applicant and R2 filed, but not filed in e-portal. Written submissions of R1 & R3 not filed. For filing written submissions of Applicant and R2 in e-portal and for filing written submissions of R1 & R3, list the matter on 06.08.2024.

Sd/-

**SANJAY PURI**  
**MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ**  
**MEMBER (JUDICIAL)**